

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-4-2020**

Vandana Kumari Gananayak ... Petitioner
Versus
State of Goa & Ors. ... Respondents

Mr. Jatin Ramaiya, Advocate under Legal Aid Scheme for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for Respondent Nos.1 and 2.

Mr. A. Palekar, Advocate for Respondent No.3.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 9th June, 2020

P.C.

Mr. J. Ramaiya for the Petitioner, Mr. D. Pangam, learned Advocate General appears for Respondent Nos.1 and 2 and Mr. A. Palekar appears and accepts notice on behalf of Respondent No.3.

2. Mr. A. Palekar seeks some time to file a reply to the allegations made in this petition. Accordingly, time is granted upto 15th June, 2020 to file reply. In case there are any difficulties in swearing affidavit, liberty is granted to file reply which is not supported by an affidavit. Copy of the reply to be furnished to the learned counsel for the

Petitioner and the learned Advocate General office in advance.

3. Mr. Palekar states that the daughter, whom the Petitioner is alleged to have taken away from the custody of the Petitioner is safe with Respondent No.3 at Uttar Pradesh. He states that the Respondent No.3 will file affidavit as to the circumstances in which the daughter travelled with Respondent No.3 to Uttar Pradesh.

4. Mr. Palekar further states that the Petitioner has been speaking through video calls to the Respondent No.3 and daughter. This is disputed by Mr. Ramaiya on the basis of the instructions from the Petitioner.

5. Mr. Palekar, on the basis of the instructions states that the Respondent No.3 undertakes to ensure that between today and the next date, the Petitioner will be in a position to speak to the Respondent No.3 and their daughter for at least half an hour each day on video call. This undertaking is accepted as undertaking to this Court. The first of such calls, if possible, should be no sooner the proceedings before the Court are concluded for this day.

6. Stand over to 16th June, 2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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